

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 57 of 2017 (SZ)

Applicant(s)

Heritage Estate Apartment
Owners Association,
Rep. by its President
Mr. Shivakumar. S.

Vs. **Respondent(s)**

Ministry of Environment & Forest,
Union of India,
Through Secretary, New Delhi and
9 others.

Legal Practitioners for Applicant(s)

Mr. Shivakumar. S.
Party-in-Person.

Legal practitioners for respondent(s)

Mr. M.R. Gokul Krishnan for R1 and R6
M/s. Ajay Nandalike Manu,
K. Tanya Elizabeth John,
Yasodhar Hedge, Meena Rao,
Suhaas R. Shenoy, Subhang Nair,
Akshya Ramadurai for R2 and R3
M/s. K.G. Vasudevan,
H.S. Schidanand, Naresh Vassudhev &
Praveen Sethia for R7
M/s. T.V. Sekar for R8
M/s. Giridhar & Sai, Y. Kavitha,
Prasanna Durai for R10

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 13.09.2017</p> <p>Applicant counsel present. R1, R2, R3, R4, R5, R6, R8, R9 and R10 counsels present. The counsels for applicant in M.A. 126/2017 present.</p> <p>On request post this matter before the Tribunal for impleadment.</p> <p>M.A. call on 20.09.2017</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>